

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI**

O R D E R

In partial modification of this office earlier order bearing No.6494-6570/Stat & Piling/Ord./Pris. D&S/NDG/2023 dated 27.02.2023 and in exercise of powers vested to the undersigned *inter alia* under Section 19(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh and/or pending criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 16.03.2023 to 31.03.2023 in accordance with law.

Name of the Judicial Officer (1)	Police Stations & Investigating Agencies (New Delhi District) (2)	1 st Link Judge (3)	2 nd Link Judge (4)
Sh. Sanjay Khanna, ASI-42	CB, Custom, T&E, Central Excise, GST, Enforcement Directorate, FEMA, P&L, R.K. Puram, KJ Alapuri, ICI Metro & Delhi Cases.	Sh. Sudeb Kumar Sirohi, Spl. Judge (NDPS)	Sh. Pawan Kumar, ASI (SPTC)
Sh. Rajinder Singh, ASI-46	Police Stations & Investigating Agencies (New Delhi District) (HIGHLIGHT-2) CAF Cell, Chhatrapati Park, Indrapuri, Sangolli Nagar, Marolli, Sanganur, South Campus, Khandanagar, Vasant Kirti (South), Vasant Kirti (North) and Vasant Vihar.	Sh. Shalinder Malik, ASI-65	Ms. Anura Sood, ASI-47
Sh. Devender Kumar Jangha, ASI-05	Police Stations & Investigating Agencies (New Delhi District) (HIGHLIGHT-3) Citrus Branch (CCMR), PFA, Gurgaon/Phase, Taghik Road, Mandir Marg, Barakhamba Road, Parliament Square, Tish Marg, North Avenue, South Avenue, Preeti Malden Metro, Rajpur Chowk, Metro and Cyber Police Station.	Sh. Harjeet Singh Bhatia, ASI-04	Sh. Shalinder Malik, ASI-03

74-2-2023, 26-03-2023 & 30-03-2023 (4/3/23/2)

The bail/interim applications pertaining to Special Acts viz. NDPS Act/NCB, FOCSSO, NIA, MCOCA, TADA, Special Cell cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Dharampal Sharma)
Principal District & Sessions Judge
New Delhi District, P&C, New Delhi.

Dated: 16/03/2023

No. 74-2-2023-26-03-2023-30-03-2023 (4/3/23/2)
Stat & Piling/Ord./Pris. D&S/NDG/2023

- Notified to the following:**
- ✓ The Magistrate General, New Delhi High Court of Delhi, New Delhi.
 - ✓ The Principal District & Sessions Judge, Delhi/New Delhi.
 - ✓ The Principal Judge, Family Court, District (FC), New Delhi.
 - ✓ The Principal Judge, Family Court, New Delhi District, P&C, ND.
 - ✓ The Judge in Charge, Probation Courts, New Delhi District, P&C, ND.
 - ✓ The Magistrate (Sessions), O.S.L.A., New Delhi District, P&C, ND.
 - ✓ All the Judicial Officers, New Delhi District, P&C, ND.
 - ✓ The Dy. Supt. of Stamps, Stat. & Piling Section & Administration Branch, P&C, ND.
 - ✓ The Magistrate (Criminal) (Civil & English), The House Courts, Delhi.
 - ✓ The Civil Proceedings, New Delhi District, P&C, ND.
 - ✓ The Honorary Secretaries, Bar Association, Delhi/New Delhi.
 - ✓ The Judge in Charge, Landline, New Delhi District, P&C, ND.
 - ✓ The Branch in Charge, Call Centre Branch, New Delhi District, P&C, ND.
 - ✓ Reader P/O in the subordinate.
 - ✓ The P&C AFCC, New Delhi District, P&C, ND.

Principal District & Sessions Judge
New Delhi District, P&C, New Delhi